New airport at Malwan

1389. SHRI HUSAIN DALWAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a)　whether Government proposes to develop low cost airports to promote air connectivity to smaller towns;

(b)　if so, the details thereof;

(c)　whether a proposal to develop an airport near Malwan of Sindhudurg district in Maharashtra, identified for tourism, is under consideration of Government;

(d)　if so, the progress so far made in this regard; and

(e)　how long it would take to develop the Malwan airport?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) and (b) Yes, Sir. Government of India (GoI) has so far identified 50 locations to promote regional air connectivity in the Tier-II and Tier-III cities across the country namely, Kadapa, Tirupati, Vijayawada, Warangal in erstwhile Andhra Pradesh, Along, Daparizo, Pasighat,Tezu in Arunachal Pradesh, Jorhat, Rupsi, Silchar in Assam, Gaya, Raxaul in Bihar, Bilaspur, Raigarh in Chhattisgarh, Daman, Diu in Daman and Diu, Bhawanagar, Jamnagar, Kandla, Keshod in Gujarat, Hisar, Karnal in Haryana, Kishtwar in J&K, Deoghar, Jamshedpur in Jharkhand, Belgaum, Hubli in Karnataka, Gwalior, Jabalpur, Rewa in Madhya Pradesh, Akola, Amravati, Jalgaon, Kolhapur, Solapur in Maharashtra, Jharsuguda in Odisha, Ludhiana in Punjab, Bikaner, Kishangarh, Kota in Rajasthan, Thanjavore in Tamil Nadu and Agra, Allahabad, Bareilly, Faizabad, Kanpur, Meerut, Moradabad and Saharanpur in Uttar Pradesh.

(c) to (e) No, Sir. However, GoI has granted 'In principle' approval to Maharashtra Industrial Development Corporation (MIDC), a State Government of Maharashtra entity for setting up of a Greenfield domestic airport at Village Chippi - Parule, District Sindhudurg, Maharashtra in September, 2008.

Development and construction of airports in Andhra Pradesh

1390. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a)　whether any proposal has been received from the State Government of Andhra Pradesh for development and construction of airports during the last three years;

(b)　if so, the details thereof; and

(c)　the action taken thereon, so far?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) No, Sir.

(b) and (c) Do not arise.

Flight services between Delhi and Ludhiana

1391. SHRI BALWINDER SINGH BHUNDER: Will the Minister of CIVIL AVIATION be pleased to state:

(a)   whether the operation of the flight between Delhi and Ludhiana has been stopped in May, 2014;

(b)   if so, the reasons for terminating the operation of this flight;

(c)   whether it is also a fact that the infrastructure and equipments at Ludhiana airport are sufficient to handle more flights;

(d)   whether there is a demand to restart the flights; and

(e)   if so, by when Government is going to restart the flight?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) and (b) Yes, Sir. Flight between Delhi and Ludhiana operated by Air India (Alliance Air) has been stopped *w.e.f.* 1st June, 2014 due to persistent losses incurred on this route.

(c) and (d) Yes, Sir.

(e)   Domestic air services have been decontrolled and deregulated. It is upto the airlines to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance with Route Dispersal Guidelines (RDG) issued by the Government. Directorate General of Civil Aviation (DGCA) approves the winter/ summer schedule of the airlines for operations to a particular place.

Representatives of AAI on DIAL and MIAL

1392. SHRI M.P. ACHUTHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a)   whether Board of Delhi International Airport Limited (DIAL) and Mumbai International Airport Limited (MIAL) have representatives of the Airports Authority of India (AAI) and the Ministry;